

MEGHALAYA ACT, 14 OF 1973

THE MEGHALAYA REPEALING ACT, 1973

(As passed by the Assembly)

(Received the assent of the Governor on the 8th May, 1973)

[Published in the *Gazette of Meghalaya*, Extraordinary, dated 30th June, 1973]

An

Act

to repeal certain enactments

Be it enacted by the Legislature of Meghalaya in the Twenty-fourth Year of the Republic of India as follows:-

**Short title,
extent and
commen-
-cement.**

1. (1) This Act may be called the Meghalaya Repealing Act, 1973.
(2) It extends to the whole of the State of Meghalaya.
(3) It shall be deemed to have come into force on the 1st day of April, 1973.

Savings

2. The enactments specified in the Schedule are hereby repealed to the extent mentioned in the fourth column thereof.
3. Unless a different intention appears, the repeal by this Act shall not –
 - (a) Affect the previous operation of any enactment so repealed or anything duly done or suffered thereunder ; or
 - (b) Affect any right, privilege, obligation, or liability acquired, accrued or incurred under any enactment to repealed ; or
 - (c) Affect any penalty, forfeiture or punishment incurred in respect of any offence committed against any enactments so repealed ; or
 - (d) Affect any investigation, legal proceeding or remedy in respect of any such right, privilege, obligation, liability, penalty, forfeiture or punishment as aforesaid ;

And any such investigation, legal proceeding or remedy may be initiated, instituted, continued or enforced, and any such penalty, forfeiture or punishment may be imposed as if this Act had not been passed.

SCHEDULED

(See sections 2)

Year	No	Short title	Extent of repeal
(1)	(2)	(3)	(4)
1899	2	The Indian Stamp Act, 1899	... Section 3A
		The Meghalaya Motor Vehicles Taxation Act.	Section 4A
1939	6	The Assam Amusement and Betting Tax Act, 1939 and the Meghalaya Amusements and Betting Tax Act.	Section 3B
		The Meghalaya Sales Tax Act	... Section 3A
		The Meghalaya (Sales of Petroleum and Petroleum Products, including Motor Spirit and Lubricants) Taxation Act.	Section 3A
		The Meghalaya Finance (Sales Tax) Act	... Section 3A
1962	16	The Assam Passengers and Goods Taxation Act, 1962 and the Meghalaya Passengers and Goods Taxation Act.	Section 3A
		The Meghalaya Purchase Tax Act	... Section 3A